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ITEM NO.36

COURT NO.6

SECTION XV

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No(s).1596-1597/2004

(From the judgement and order dated 17/10/2003 in CA No. 1379/1999 and
CA No.170/2000 of the HIGH COURT OF BOMBAY)

C.GUPTA

Petitioner(s)

VERSUS

GLAXOSMITHKLIN PHARMACEUTICAL LTD.

Respondent(s)

(With appln(s) for permission to file counter affidavit, prayer for
interim relief and office report)

Date: 01/10/2004 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SHIVARAJ V. PATIL
HON'BLE MR. JUSTICE B.N. SRIKRISHNA

For Petitioner(s)Mr. Shekhar Naphade,Sr.Adv.
Mr. Satya Mitra Garg,Adv.

For Respondent(s)Mr. P.K. Rele,Sr.Adv.
Mr. S.V. Deshpande,Adv.
Ms. Anuradha Rustagi,Adv.

UPON hearing counsel the Court made the following
O R D E R

Permission to file counter affidavit is granted.

Leave granted.

[T.I. Rajput][Shelly Sengupta]
Court Master Court Master